

1	2
Odisha	6
Puducherry	1
Punjab	6
Rajasthan	7
Sikkim	1
Tamil Nadu	30
Tripura	2
Uttar Pradesh	11
Uttarakhand	2
West Bengal	12
TOTAL :	239

Deaths of children at Safdarjung Hospital, New Delhi

1633. SHRI T.M. SELVAGANAPATHI:

DR. K.P. RAMALINGAM:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that there were untimely deaths of 8203 children in Safdarjung Hospital in New Delhi during the last three years;

(b) if so, the details thereof;

(c) whether it is also a fact that there has been an allegation that clinical trials by foreign pharmaceutical firms were the reasons behind these child deaths in the said hospital; and

(d) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) Safdarjung Hospital being a tertiary care hospital in Delhi, patients are brought here often in very critical condition from other Government and Private hospitals of not only Delhi and NCR but also from neighbouring and far flung States. Out of a total 57637 pediatric admissions

including newborn, there were only 5777 deaths (around 10%) and these included very critical patients brought in from other Government and private hospitals. Out of 123759 newborns in Safdarjung Hospital, there were only 3298 deaths which is only 2.6% of the total Safdarjung Hospitals deliveries.

(c) No.

(d) Does not arise.

Rotational posting in CGHS

1634. SHRI PARVEZ HASHMI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the names of the Medical Officers/Senior Medical Officers in CGHS Dispensaries/Units in Delhi/New Delhi as on 31 October 2012 along with their date of posting;

(b) the period of stay of each of the aforementioned officers at the same place of posting;

(c) the reasons for their overstay at the same place; and

(d) the reasons for not transferring these officers to different dispensaries, units and allowing them to remain in the same seat for years together and also not rotating those who are continuing on the same seat since their date of joining in CGHS?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b). The requisite information is given in Statement (See below).

(c) and (d) Transfers are generally made on regular basis. However, in certain cases officers are allowed to continue keeping in view the exigencies of administration and public interest.

Statement

Sl. No.	Name & Designation	Date/Month of continuous Posting at the same place
1	2	3
1.	Dr. Sheetal Rahi, M.O.	23.10.2008
2	Dr. Kamran Faizal, M.O.	Aug. 2009